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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7123/2018 & & CM APPL. No.27132/2018

NIKHIL BHALLA

..... Petitioner

Through: Mr.Shashank Garg, Mr.Tariq Khan
and Mr.Debojyoti Sengupta, Advs.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Adv. (appearance not given)

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **23.10.2018**

Learned counsel appearing on behalf of the Union of India submits that he wants to file an affidavit explaining the position and stand of the Central Government in respect of prayer No.2 to the amended writ petition. Let the said affidavit be filed within two weeks from today.

Response, if any, in the form of rejoinder be filed by the petitioner within one week thereafter.

Relist on 03rd December, 2018.

SANJIV KHANNA, J.

ANUP JAIRAM BHAMBHANI, J.

OCTOBER 23, 2018

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